

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 4
(IB)-2048(PB)/2019

IN THE MATTER OF:

Ultra Cargo (India) Pvt. Ltd.

..... Petitioners/Applicant

v.

M/s. Sana Realtors Pvt. Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 29.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Sameer Tripathi, Adv.

ORDER

An order in respect of the same corporate debtor has been reserved in CP No. (IB)-964(PB)/2018. Accordingly, the matter be listed along with the above mentioned company petition on the date when the order is to be pronounced.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

29.08.2019
Aarti Makker